### COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

# IA NO. 324 & 323 OF 2017 IN DFR NO.758 OF 2017

Dated: 8<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

SKS Ispat & Power Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Ashish Anand Barnard

Mr. Ramesh Thakur Mr. Paramhans

### ORDER

### IA NOS. 324 OF 2017

(Appl. for condonation of delay in filing the appeal)

Issue notice to the Respondents returnable on 11.07.2017. Dasti, in addition, is permitted.

List the matter on <u>11.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt